

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3148

ANSWERED ON:19.08.2004

FUNDS FOR WELFARE SCHEMES

Mahato Shri Bir Sing;Prasad Shri Hari Kewal;Singh Shri Brij Bhushan Sharan;Yadav Shri M. Anjan Kumar

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of proposals/projects received from various State Governments/UT administrations under various schemes of the Ministry and funds allocated/sanctioned thereunder during 2003-04 and 2004-05, scheme-wise and State/UT wise;
- (b) the funds actually utilized by States/UTs out of the total allocation made during the said period, scheme- wise and State/UT-wise;
- (c) whether complaints regarding mis-utilisation of funds have been received;
- (d) if so, the details thereof and the action taken thereon, State/UT-wise; and
- (e) the method and rules adopted/prescribed by the Government in regard to the unutilized amount?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a)& (b) A statement giving scheme-wise details of funds released and utilized by State Governments/UT Administrations during 2003-04 and 2004-05 is at Annexure.
- (c) & (d) No, Sir.
- (e) Sate Governments/UT Administrations are generally released grant during the Current year only after utilization certificate of previous releases have been received.